

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
SECRETARY & ORS.

Respondent(s)

(only SR-9330-9333 of 2015 is be listed)

Date : 11-12-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. Abhay Kumar, AOR
Mr. Vineet Kumar Singh, Adv.
Mr. Saurabh Mishra, Adv.

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
Mr. Aviral Saxena, Adv.
Ms. Shivranjani Ralawata, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue bailable warrants to the satisfaction of the Arresting
Officer, returnable in four weeks in respect of respondent no. 2.

(ASHWANI KUMAR)
AR-CUM-PS

(DIPTI KHURANA)
COURT MASTER (NSH)